

Government of India  
Ministry of Finance  
Department of Economic Affairs

LOK SABHA  
UNSTARRED QUESTION No.2086

To be answered on the 6<sup>th</sup> May, 2016 (Vaisakha 16, 1938 (Saka) )

**Hiring Professionals from Abroad**

QUESTION

2086. SHRI S. SELVAKUMARA CHINNAYAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government hired a number of professionals from abroad to run signature programmes in various Ministries/Departments of the Government;
- (b) if so, the details thereof;
- (c) whether the Government has assessed the works done/achievements made under the services of these hired professionals, if so, the details thereof; and
- (d) the stand of the Government with regard to continuation of this process of hiring foreign professionals?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI JAYANT SINHA)

(a) & (b): Long Term concessional loans and Official Development Assistance is accepted by the Government of India in the form of loans, credits and grants from bilateral partner countries and Multilateral Institutions. This also includes the component of Technical assistance from such bilateral partners/ multilateral agencies for enhancing the abilities of individuals and organizations, through capacity development and skill up-gradation, including advisory and technical expertise services and trainings. Engagement of Consultants (Sector Experts) is an integral component of various projects financed through bilateral partner countries/multilateral organisations. It is in this context that services of some professionals, consultants, advisers etc. are taken for various projects by concerned Ministries/Departments of Government of India.

(c) & (d): Such professionals, through their expertise, assist Government officials in implementation of projects. Assessment of outcome of utilising the services of such professionals and achievements under specific projects are monitored/assessed by respective Ministries/Departments on a regular basis.